

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.11.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal

For Hearing

2.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
3.	Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpal Shyam-R2 Ayandeb Mitra
4.	Comp. App. (AT) No. 330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2,3 Kumarpal R. Chopra-R5 to 7

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**By order of Hon'ble Chairperson
-sd/-
Registrar**